

for the year 1981-82 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1981-82.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6616/83].

Life Insurance Corporation of India (Class III and Class IV Employees) Pay (Amendment) Rules, 1983, Annual Report of Comptroller and Auditor General of India for 1981-82 Union Govt. (Railways), Appropriation Accounts, Railways, for 1981-82, Part I—Review and Part II—Detailed Appropriation Accounts etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of the Life Insurance Corporation of India (Class III and Class IV Employees) Pay (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 360 (E) in Gazette of India dated the 30th April, 1983, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-6617/83].
- (2) A copy of the Report of the Comptroller and Auditor General of India for the year 1981-82—Union Government) (Railways) (Hindi and English versions) under article 151 (1) of the Constitution. [Placed in Library. See No. LT-6618/83].
- (3) A copy of Appropriation Accounts, Railway, for the year 1981-82, Part I—Review (Hindi and English versions). [Placed in Library. See No. LT-6619/83].

- (4) A copy of Appropriation Accounts, Railways, for the year 1981-82—Part—Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT-6619/83].

- (4) A copy of Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1981-82 (Hindi and English versions). [Placed in Library. See No. LT-6620/83].

- (6) A statement (Hindi and English versions) correcting certain information contained in Notification No. 135/83*—Central Excises, dated the 30th April, 1983 (G.S.R. 371 (E))—[Placed in Library. See No. LT-6621/83].

12.23 hrs.

DIRECTION ISSUED BY THE SPEAKER UNDER THE RULES OF PROCEDURE

SECRETARY : Sir, I beg to lay on the Table a copy of Direction 118A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

**COMMITTEE ON SUBORDINATE LEGISLATION
Eighteenth Report**

SHRI R.S. SPARROW (Jullundur) : Sir, I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.24 hrs.

**RAILWAY CONVENTION COMMITTEE
Elghth Report**

SHRI D.L. BAITHA (Araria) : Sir, I beg to present the Eighth Report (Hindi and